

supply of this information by the Government?

Shri T. T. Krishnamachari: I believe in this case it is the middle of March.

Shri T. N. Singh: The hon. Minister stated about agreements reached before the 1st January 1954. Is there any rule made by Government that copies of agreements that are being entered into or will be entered into in future will be sent to Government?

Shri T. T. Krishnamachari: It is a suggestion for action which will have to be thought of from time to time. But I may mention to the hon. Member that in case of new industrial concerns which have to come to us for purposes of licensing, we get all these particulars. Where there is any capital participation, or remittances of profits, we get particulars. My trouble is not with regard to what has been happening in the last two years but what had been happening earlier to that period. In bringing this information up to date, at the appropriate time I will keep in mind what the hon. Member has said.

Shri M. L. Dwivedi: Are there any rules or regulations framed by the Government of India under which companies in India may enter into agreements with foreign firms? If not, why not? Is it not incumbent on the part of firms to send a copy of the agreement to Government?

Shri T. T. Krishnamachari: The position really is, wherever foreign remittances are involved under the Foreign Exchange Regulation Act, the Government of India have certain powers which they exercise through the Reserve Bank of India. It is in order to avoid attracting the use of those powers that the firms concerned come to us when new arrangements are entered into. But the position is very peculiar. In the case of an industrial concern they have to apply to us for permission; in the case of an insurance company they have to apply to us for permission; in the case of a bank they have to seek the permission of the Government of India; but in the case of a trading concern which is

incorporated somewhere else, they can start without let or hindrance. This is a lacuna in our law which we hope to tighten up before long.

SOCIAL EDUCATION

*1296. **Shri Barman:** Will the Minister of Planning be pleased to state:

(a) how many trainees have completed their course in the five centres for Social Education Organisers' training; and

(b) the main subjects of such training?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Attention is invited to the reply given to the Starred question No. 1180 by Shri B. K. Das on 22nd March 1954.

Shri Barman: May I know the requisite qualification for selection as trainees?

Shri Hathi: Generally they are graduates.

Shri Barman: May I know whether the academic qualification is the only consideration, or, whether at the time of selection other considerations such as a person having rural bias or coming from the villages, are taken into consideration as additional qualifications?

Shri Hathi: Educational qualification is not the only qualification that is being considered; other considerations which were mentioned by the hon. Member are also there before they are selected.

Shri Barman: Is it a fact that most of the National Extension Service workers who have come so far, instead of residing at the spot are coming from the neighbouring towns because the housing conditions are not suitable in those places?

Shri Hathi: In the National Extension Service, the village workers are being recruited. These training centres are for social education organisation in each block. Some of them may have come from the towns but the

general consideration that is given weight is that they should have a rural bias, as I have said.

Shrimati A. Kale: May I know if there are any women receiving training?

Shri Hathi: I think there are a few trainees as I know.

Shri B. S. Murthy: May I know whether there is any scheme before the Government to have all these social organisation institutions now springing up all over the country brought under one formula?

Shri Hathi: That would not come within this; they do not come under the Community Projects—these are Social Education Organiser's training.

Shri Nanadas: May I know whether any special concessions are given to Scheduled Tribes and Scheduled Castes in the matter of selecting candidates for this training?

Shri Hathi: Preference would be given to these people.

Shri Gadilingana Gowd: May I know the number and names of these centres and the number of Andhra candidates trained in these centres?

Mr. Deputy-Speaker: There are five centres.

Shri Hathi: There are five centres for Social Education Officers' training as I have stated. They are one each at Hyderabad, Nilokheri, Gandhigram, Allahabad and Shantiniketan.

TRAINING AT HIRAKUD

*1297. **Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Chief Engineering, Hirakud has submitted any scheme for giving training to students in the Hirakud Project Work; and

(b) if the answer to part (a) above be in the affirmative, the decision thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Hon. Member is presumably referring to the scheme for the utilization of free voluntary Service of 50 students in the work of excavation of minor canals. If so, the reply is in the affirmative.

(b) The matter is under consideration.

Shri Sanganna: May I know whether this scheme is taken up under the Operational Agreement entered into between the Government of India and the United States of America?

Shri Hathi: No, this scheme is something similar to the local works scheme undertaken voluntarily by the students; it is only a scheme of voluntary labour.

Shri Sanganna: May I know the nature and duration of this training?

Shri Hathi: The duration would be about 3 to 4 weeks. A batch of fifty students have offered to work voluntarily on the excavation.

Shri L. N. Mishra: May I know whether the scheme of training engineering graduates at the various river valley projects has been put into practice, and if so, the number of students who are getting training and the places where the training is imparted?

Shri Hathi: There are certain old schemes under which the engineering graduates are receiving training but there is also another scheme under the contemplation of the Ministry where about 45 more persons will be trained. I cannot at present give the number of persons being trained actually under the old scheme.

Shri L. N. Mishra: I wanted to know the number of students who are getting training.

Shri Hathi: Some are receiving training.

Shri T. N. Singh: May we take it that there are no apprentice engineers mainly drawn from the graduates of